NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/715/2017

NAME OF THE PETITIONER(S)

: RKTC LOGISTICS PVT LTD

NAME OF THE RESPONDENT(S)

: DREAMS SYSTEMS PVT LTD

Represented by

UNDER SECTION

: 9 RULE 6

Name (in Capital)

Preothi. S. Arasu Rep. Counsel for Respet

Teet &

Signature

ORDER

Counsel for petitioner/Financial Creditor present and filed an affidavit stating that the notice sent to the corporate debtor returned unserved with an endorsement 'left'. Counsel for petitioner is directed to send notice by way of newspaper publication and file proof of the same on the next date of hearing. Put up on 12.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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